

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

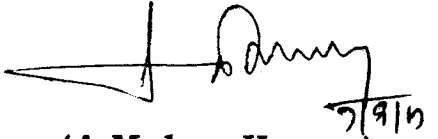
Dated: 07.09.2017

**ORDER NO. 125 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 117 of 2017, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (J)	From 18.09.2017 to 29.9.2017	Single Member bench matter

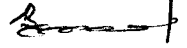
**By Order**



**(A.Mohan Kumar)**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/  
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/  
Website/Guard File/Office Copy.



**Dy. Registrar**